# GOVERNMENT OF INDIA MINISTRY OF FINANCE DEPARTMENT OF FINANCIAL SERVICES

#### **RAJYA SABHA**

#### **UNSTARRED QUESTION NO. 2616**

ANSWERED ON TUESDAY, 12 AUGUST, 2025/ SRAVANA 21, 1947 (SAKA)

#### AMOUNT DISBURSED UNDER PRADHAN MANTRI MUDRA YOJANA

2616 # SHRI NEERAJ DANGI:

Will the Minister of **FINANCE** be pleased to state:

- (a) the amount distributed so far, especially in Rajasthan, under the Pradhan Mantri Mudra Yojana for providing self-employment opportunities in the country, in the last five years district wise;
- (b) district wise details of the loans provided to Scheduled Castes/Scheduled Tribes and women especially in the State of Rajasthan during the last three years; and
- (c) whether cognizance has been taken about the cases of fraud in providing loans under the said scheme and bank-wise details of complaints received in respect of loans given by banks to needy people?

#### **ANSWER**

MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI PANKAJ CHAUDHARY)

(a): As on March, 2025, more than Rs. 21.68 lakh crore have been disbursed under Pradhan Mantri Mudra Yojana (PMMY) across the country in last five years. Of these, more than Rs. 1.13 lakh crore have been disbursed in the state of Rajasthan.

District wise disbursement under the Scheme for the state of Rajasthan is placed at Annexure-I.

- (b): The district wise detail of the PMMY loans provided to Scheduled Castes/Scheduled Tribes and women in the state of Rajasthan during the last three years is placed at Annexure-II.
- (c): Comprehensive steps have been taken by the Government and the Reserve Bank of India (RBI) over the last few years to prevent and deter instances of bank frauds. These, *inter-alia*, include:

- (i) Banks to have robust internal audit and controls, early warning signals (EWS) and red flagging of accounts (RFA), timely reporting to agencies, data analytics and market intelligence unit for strengthening risk management systems;
- (ii) Prudential framework for resolution of stressed assets for early recognition and reporting;
- (iii) The Indian Cyber Crime Coordination Centre (I4C) has operationalised Citizen Financial Cyber Fraud Reporting and Management System (CFCFRMS) portal for immediate reporting of financial frauds to stop siphoning-off of funds by the fraudsters;
- (iv) Banks are required to have in place a board-approved policy on fraud risk management, delineating roles and responsibilities of Board / Board Committees and senior management. Banks are also required to set-up an appropriate organisational structure for institutionalisation of fraud risk management;
- (v) A senior official in the rank of at least a General Manager or equivalent is responsible for monitoring and reporting of frauds; and
- (vi)Banks are required to furnish fraud monitoring return (FMR) to RBI in individual fraud cases, irrespective of the amount involved, immediately, not later than fourteen days from the date of classification of an incident / account as fraud.

The details of complaints received and frauds in respect of loans given by banks is not maintained centrally.

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## Annexure I for Part (a) of Rajya Sabha Unstarred Question No. 2616 regarding "Amount disbursed under Pradhan Mantri Mudra Yojana" for answer on 12.08.2025

### Rajasthan district-wise for last five years (From 01.04.2020 To 31.03.2025)

(Amount in Rs. Crore)

C No	(Amount in Rs. Cror			
S.No.	District Name	Disbursed Amount		
1	Ajmer	5,368.41		
2	Alwar	4,936.42		
3	Anupgarh*	80.82		
4	Balotra*	72.06		
5	Banswara	3,263.63		
6	Baran	1,877.33		
7	Barmer	2,003.92		
8	Beawar*	100.48		
9	Bharatpur	1,379.84		
10	Bhilwara	3,739.73		
11	Bikaner	3,959.18		
12	Bundi	1,478.69		
13	Chittaurgarh	2,465.32		
14	Churu	3,087.37		
15	Dausa	1,826.12		
16	Deeg*	42.57		
17	Dholpur	1,335.38		
18	Didwana-Kuchaman*	114.13		
19	Dudu*	33.80		
20	Dungarpur	2,658.37		
21	Ganganagar	3,945.41		
22	Gangapurcity*	71.19		
23	Hanumangarh	2,715.78		
24	Jaipur	12,972.26		
25	Jaipur(Gramin)*	192.46		
26	Jaisalmer	708.93		
27	Jalor	1,403.76		
28	Jhalawar	1,860.70		
29	Jhunjhunu	3,816.96		
30	Jodhpur	5,032.26		
31	Jodhpur(Gramin)*	57.39		
32	Karauli	564.27		
33	Kekri	36.64		
34	Khairthal-Tijara*	102.05		
35	Kota	4,074.84		
36	Kotputli-Behror*	133.03		
37	Nagaur	4,440.79		
38	Neem Ka Thana*	135.95		
39	Pali	2,890.12		

40	Phalodi*	66.19		
41	Pratapgarh	1,400.91		
42	Rajsamand	2,092.54		
43	Salumbar*	16.78		
44	Sanchore*	44.88		
45	Sawai Madhopur	1,064.47		
46	Shahpura*	31.85		
47	Sikar	4,795.88		
48	Sirohi	1,518.90		
49	Tonk	2,322.08		
50	Udaipur	5,188.44		
51	Other #	10,473.37		
	Total	113,994.65		
* Newly formed Districts				
# District-wise data for some of the NBFCs/ MFIs is not available				
Source: As per data uploaded by Member Lending Institutions (MLIs) on Mudra Portal				

### Annexure II for Part (b) of Rajya Sabha Unstarred Question No. 2616 regarding "Amount disbursed under Pradhan Mantri Mudra Yojana" for answer on 12.08.2025

Rajasthan district-wise / category-wise for last three years (From 01.04.2022 To 31.03.2025)

(Amount in Rs. Crore)

		SC/ST		Women Entrepreneurs	
S.No.	District Name	No. of Loan a/cs	Disbursed Amount	No. of Loan a/cs	Disbursed Amount
1	Ajmer	78,752	451.99	184,513	1,012.65
2	Alwar	89,235	541.82	187,554	1,004.55
3	Anupgarh*	1,456	11.16	2,291	20.95
4	Balotra*	163	2.59	1,808	10.82
5	Banswara	240,427	1,108.66	212,291	948.10
6	Baran	51,593	292.23	82,507	432.60
7	Barmer	92,306	385.95	131,663	563.03
8	Beawar*	1,531	11.67	2,022	21.41
9	Bharatpur	44,047	225.09	41,808	212.47
10	Bhilwara	72,331	436.74	109,799	610.38
11	Bikaner	64,802	355.26	141,175	767.36
12	Bundi	40,557	271.44	57,043	301.24
13	Chittaurgarh	62,868	339.92	104,367	543.42
14	Churu	74,522	396.93	117,426	616.20
15	Dausa	27,472	300.71	31,769	230.57
16	Deeg*	173	1.73	247	3.76
17	Dholpur	104,568	486.25	164,409	781.84
18	Didwana- Kuchaman*	575	5.54	2,505	37.09
19	Dudu*	45	1.52	84	1.90
20	Dungarpur	223,393	1,008.18	208,139	880.49
21	Ganganagar	137,080	668.91	162,094	842.13
22	Gangapurcity*	727	10.36	517	4.08
23	Hanumangarh	68,915	364.31	90,960	506.06
24	Jaipur	115,578	943.12	225,752	1,588.68
25	Jaipur(Gramin)*	802	18.53	1,342	17.05
26	Jaisalmer	9,617	60.82	18,875	123.74
27	Jalor	50,831	248.52	80,567	398.93
28	Jhalawar	49,158	249.40	103,017	516.87
29	Jhunjhunu	73,629	403.27	130,589	676.58
30	Jodhpur	103,976	492.12	185,402	1,006.65
31	Jodhpur(Gramin)*	139	2.38	199	2.53
32	Karauli	6,782	71.97	6,105	60.16
33	Kekri*	203	4.06	525	4.07
34	Khairthal-Tijara*	148	2.43	1,785	14.65
35	Kota	91,098	485.96	164,153	801.98
36	Kotputli-Behror*	4,128	19.22	11,054	50.47
37	Nagaur	113,812	564.49	215,539	1,066.41
38	Neem Ka Thana*	313	4.60	2,241	22.75

	Total	2,877,087	16,005.21	4,532,406	24,116.37
51	Other #	179,552	1,423.47	467,281	2,737.57
50	Udaipur	222,186	1,092.75	280,381	1,367.06
49	Tonk	53,945	362.15	85,672	472.58
48	Sirohi	55,862	278.93	77,685	375.96
47	Sikar	62,240	382.20	153,103	837.75
46	Shahpura*	102	2.23	224	3.50
45	Sawai Madhopur	22,936	200.46	12,612	102.00
44	Sanchore*	229	3.70	976	15.31
43	Salumbar*	92	1.49	22	0.14
42	Rajsamand	36,908	223.74	89,247	493.41
41	Pratapgarh	65,590	311.58	76,797	378.27
40	Phalodi*	229	6.87	1,021	18.46
39	Pali	79,464	465.79	103,249	609.74

<sup>\*</sup> Newly formed Districts

Source: As per data uploaded by Member Lending Institutions (MLIs) on Mudra Portal

<sup>#</sup> District-wise data for some of the NBFCs/ MFIs is not available